

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/35/2016

NAME OF THE PETITIONER(S) : P. Krishna Moorthy & 5 Others

NAME OF THE RESPONDENT(S) : Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. S. Manoj Kumar
(For. B. Dhanaraj)

Counsel for respondents
(1-4) - (6-17) (16-21)



2/ K. RAMASAMY &
G.V. MOHAN KUMAR

Counsel for Petitioners



ORDER

Counsel representing both the parties are present. Counsel for petitioner filed amended petition and served a copy of the same to the other side. Both the counsels reported that the pleadings are complete. The matter is posted for final hearing. Put up on **20.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)